

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.210- IA(Dis)/10(AHM)2024  
ITEM No.211- IA/638(AHM)2023  
ITEM No.212- IA/660(AHM)2023  
in  
CP(IB) 380 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India

.....Applicant

V/s

Raghukul Cottex & Processing Pvt Ltd

.....Respondent

**Order delivered on: 16/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Ms. Nitu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv.

For the Respondent

: Mr. Mohit Gupta, Adv.

**ORDER**

**IA(Dis)/10(AHM)2024, IA/638(AHM)2023 & IA/660(AHM)2023**

Ld. Counsel for the applicant submitted that connected matter is coming up for hearing on 13.08.2024, hence, these matters stand adjourned to 13.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**